

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.02.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 38/2024 Delay in representation IA No. 114/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	
2	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd.	Ms. Aishwarya Subramani	
3	Comp App (AT) (CH) (Ins) No. 44/2024 For Condone Delay IA No. 134/2024 Delay in refiling IA No. 135/2024	Government of Tamil Nadu Commercial Taxes and Registration Dept Rep by Asst. Commissioner (ST) Vs Mr. VS Sowrirajan, Liquidator of M/s Vijai Mahalakshmi Spinning Mills India Pvt. Ltd.	Mr. B Vijay	
4	Comp App (AT) (CH) (Ins) No. 45/2024 Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Mr. Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	

5	CA (AT) (CH) (Ins) No. 27/2024 For Condone Delay IA No. 90/2024 For Stay IA No. 91/2024	Ms. Disha Choudhary, Managing Director, Dreamz Infra India Limited Vs Apartment Buyers Consumer Association & Anr.	Mr. Jidesh Kumar	Mr. NP Vijaykumar- R1 Mr. K Chandrasekaran- R2
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
7	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
8	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors. Vs Shri Rajendran, RP & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
9	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 For Direction IA No. 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai- R1 Mr. Aditya Reddy- R2-R9 & R12 Mr. T Sundar Rajan- R11
10	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Review Appln No. 02/2024 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V Vs M/s. Kineta Global Limited & 9 Ors.	Mr. V Venkata Sivakumar	
12	Comp App (AT) (CH) (Ins) No. 15/2022 For Condone Delay IA No. 32/2022 For Exemption IA No. 31/2022 For Stay IA No. 33/2022	Kolla Koteswara Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr WITH	Mr. Kolla Koteswara Rao	Mr.Y Suryanarayana- R1 Mr. Vipin Warri- R2
13	Comp App (AT) (CH) (Ins) No. 21/2023 For Condone Delay IA No. 67/2023 Leave to file IA No. 69/2023 For Exemption IA No. 68/2023 For Stay IA No. 66/2023	Kolla Koteswar Rao Vs Jagadees Kumar Morri RP, Leesa Lifesciences Pvt. Ltd. & Anr	Mr. SM Vivekanandh	Mr. Pranava Charan-R1 Mr. Navneetha Krishnan- R2
14	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
15	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
16	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
17	Comp App (AT) (CH) No. 29/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
18	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
19	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar

20	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
21	Comp App (AT) (CH) (Ins) No. 145/2023 Delay in refiling IA No. 483/2023 For Additional docs IA No. 485 & 1214/2023	SREI Equipment Finance Limited Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr. Y Suryanarayana
22	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Private Limited (Erstwhile Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
23	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer, Employees' Provident Fund Organization Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Private Limited	Mr. PK Panneer Selvam	Mr. V Manivannan
24	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
		WITH		
25	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No.1079/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.	M/s Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar- R2 Mr. Karthik Seshadri- R3
26	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. KR Jinan	Mr. PS Ganesh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Limited Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain- R1 Mr. Bendi Raviteja- R2 & R3
28	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
29	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
30	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
31	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
32	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
33	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danasa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1- R4
34	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr	Mr. SP Chokalingam	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2

35	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil- R11
36	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
37	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Bharath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Ms. Shweta Dubey R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
38	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
39	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
40	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No. 1123/2022	Satya Sadasica Basava Prasad Maley & Anr Vs Shresht Insustries Pvt. Ltd	Mr. Deep Tarun Bisht	Mr. Hema Chander
41	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No. 400/2022	Mr. Pranit Joshi Vs PRC International Hotels Pvt. Ltd. & Anr.	Mr. PK Paneer Selvam	Ms. MS Elamathi- R1 Mr. AK Vijay Maghesh- R2

42	Comp App (AT) (CH) (Ins) No 302/2022 For Condone Delay IA No. 634/2022 Leave to file IA No 632/2022 To dispense with IA No. 633/2022 For Stay IA No. 635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan- R2
43	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
44	Comp App (AT) (CH) (Ins) No. 13/2024 For Stay IA No. 52/2024 To implead IA No. 199/2024	M/s Bhagyanagar Hotel Pvt Ltd Vs Mr. Krishna Mohan Gollamudi, Liquidator of Sai Nath Estates Pvt. Ltd.	Mr. Puneet Yadav Mr. Pranava Charan	Mr. Amir Bavani

02:00 pm
(HYBRID MODE)

In the Court of Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 438/2022 IA No.1109/2022 IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan WITH	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
2	Comp App (AT) (CH) (Ins) No. 443/2022 IA No. 1118/2022 IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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Ph-044-28880500